

Central Administrative Tribunal
Principal Bench

O.A.No.2798/92

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri S.L.Jain, Member(J)

New Delhi, this the 18th day of March, 1999

Shri Mohinder Kumar
s/o Sh. Jagdish Prasad
r/o 149, Madanpur
Khadar (Care Jogram Nai)
Maira Mohalla
New Delhi - 44. ... Applicant
(None for the applicant)

Vs.

1. Union of India through
Secretary
Ministry of Textiles
Govt. of India
Udyog Bhawan
New Delhi - 110 001.
2. Development Commissioner (Handicrafts)
West Block-7, R.K.Puram
New Delhi.
3. Director (N.R.)
Office of D.C. (Handicrafts)
West Block-8
R.K.Puram
New Delhi.
4. Deputy Director
Regional Design & Tech. Dev. Centre
43, Okhla Estate
New Delhi - 20.
5. Shri Babu Lal
Asst. Craftsman
Regional Design & Tech.
Dev. Centre, 43, Okhla Estate
New Delhi - 20. ... Respondents
(None for the respondents)

O R D E R (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

None appears for the applicant even on second call. None had also appeared for the applicant on the last two occasions. It appears that applicant is not interested in pursuing his case. The OA is dismissed in default and for non-prosecution.

(S.L.Jain)
Member(J)

(R.K.Ahooja)
Member(A)